

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st May, 2019

No. LJ(B).1/2018/60 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders :

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri Anderson Umdor, Executive Engineer, PWD (Road).	West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Shri R.S. Nongbri, Superintending Engineer, PHE	- do -	- do -
3.	Shri Marcel Thabah, District Housing Officer.	- do -	- do -
4.	Shri Kyrshan Roy Kharlyngdoh, JE, District Housing Officer.	- do -	- do -
5.	Shri Woodward Syiemlieh, SDO, PHE, Nongstoin.	- do -	- do -
6.	Shri G.D. KHarshandi, Inspector of Legal Metrology.	- do -	- do -
7.	Shri Richard Lyngkhoi, JE, PHE, Nongstoin.	- do -	- do -
8.	Shri W. Thongni, JE, AEE, PWD (I), Nongstoin.	- do -	- do -
9.	Shri Remdor Dkhar, Assistant Director Agriculture, Nongstoin.	- do -	- do -
10.	Smti D. Mukhim, Assistant Director Agriculture, Nongstoin.	- do -	- do -
11.	Kim MC Lean Sangma, JE, SE, PWD Road	- do -	- do -
12.	Shri Jonathan Mawthoh, District Disaster Management Officer.	- do -	- do -



(M.M. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin, with a request to circulate to all the Officers concerned. This has a reference to your letter No. NDC.1/2019/73 dt.10.5.2019.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
